AUTHORITATIVE ENGLISH TEXT

THE HIMACHAL PRADESH NEW TOWNS (PERIPHERY) CONTROL (REPEAL) ACT, 1988

ARRANGEMENTS OF SECTIONS

Sections:

- 1. Short title.
- 2. Repeal of Act-No. 33 of 1976.

THE HIMACHAL PRADESH NEW TOWNS (PERIPHERY) CONTROL (REPEAL) ACT, 1988

(ACT NO. 1 OF 1989)¹

(Received the assent of the Governor, Himachal Pradesh on the 4th February, 1989 and was published both in Hindi and English in the Rajpatra, Himachal Pradesh (Extra-ordinary), dated 7th February, 1989, pp. 245-248)

An Act to repeal the Himachal Pradesh New Towns (Periphery) Control Act, 1976 (Act No. 33 of 1976).

It is hereby enacted by the Legislative Assembly of Himachal Pradesh in the Thirty-ninth Year of the Republic of India as follows:-

- **1. Short title.-** This Act may be called the Himachal Pradesh New Towns (Periphery) Control (Repeal) Act, 1988.
- **2. Repeal of Act No. 33 of 1976.**-The Himachal Pradesh New Towns (Periphery) Control Act, 1976 (33 of 1976) is hereby repealed.

^{1.} Passed in Hindi by the Himachal Pradesh Vidhan Sabha. For Statement of Objects and Reasons see the Rajpatra, Himachal Pradesh (Extra-ordinary), dated 3rd January, 1989, pp. 78 and 80.